

Licences for Food Processing Industry

3618. **SHRIMATI KISHORI SINHA**
Will the Minister of **INDUSTRY** be pleased to state :

(a) whether a large number of food processing industries particularly for potato snack foods and tomato processing industries are coming up in Punjab;

(b) if so, the details thereof;

(c) if not, what steps would be taken to promote such units; and

(d) whether Government propose to consider any move to link such food industries with production of soft drinks on the basis of imported concentrates ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) Details of approval issued during 1986 and 1987 (upto Oct) for setting up of food processing industries in the State of Punjab are given below :-

Industrial Licences	...	3
Letters of Intent	...	1
SIA Registration	...	5
(under Delicensing scheme)		
DGTD Registration	...	3

(c) Food Processing Industries are covered by the Delicensing Scheme introduced in March 1985. Entrepreneurs setting up of food processing industries in Backward areas, as in the case of other entrepreneurs, are eligible to receive incentives under the Central Incentive Scheme for the Development of Industrially Backward Areas. The State Government of Punjab have informed that they are keen to promote fruit/vegetable processing industry in the State and that several financial incentives are available to such projects.

(d) No, Sir.

Gas Cracker Complex of Indian Petrochemicals Corporation Ltd

3619. **SHRIMATI USHA CHOU-DHARI** : Will the Minister of **INDUSTRY** be pleased to state:

(a) whether the gas cracker complex of the Indian Petrochemicals Corporation Ltd. would comply with schedule and there is no likelihood of cost overrun of this Project; and

(b) what is the capital outlay for the project at Nagothane in Alibaug district and when the work would complete and commence operation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) : (a) and (b) The approved capital cost of MGCC being implemented by Indian Petrochemicals Corporation (IPCL) Limited is Rs. 1167 crores and is scheduled for completion by August 1989. The project authorities have recently indicated that the cost estimates may undergo a change in view of the increased rates of customs duty exchange rate variations and higher incidence of financing charges.

Proposal of Assam Government to Import Gas Turbines

3620. **PROF. PARAG CHALIHA** : Will the Minister of **INDUSTRY** be pleased to state :

(a) whether Government of Assam have sought clearance of Union Government to their proposal to import four gas turbines required for augmenting the deteriorating electric power generation problem in Assam;

(b) if so, whether Union Government have agreed to the proposal; and

(c) if not, the reasons for not agreeing to the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :